

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ZOLOZ SOFTWARE SOLUTIONS INDIA PRIVATE LIMITED

1.	Name of Company	Zoloz Software Solutions India Private Limited
2.	Date of Incorporation of Company	12/06/2017
3.	Authority Under Which Corporate Person Is Incorporated/Registered	ROC-Mumbai
4.	Corporate Identity Number of Company	U72900MH2017PTC296034
5.	Address of The Registered office And Principal office	1/12, Floor-10, Everest Pandit Madan Mohan Malviya Marg, Tardeo Mumbai City MH -400034
6.	Liquidation Commencement Date of Corporate Person	16.04.2021
7.	Name,Address,Email Address,Telephone Number And The Registration Number of The Liquidator	Gagan Gulati S/o Sh. Subhash Chander Gulati R/o A-179, First Floor, Sudershan Park, New Delhi 110015 Email: ipgagangulati@gmail.com , Ph. No.: 9717999399, Reg. No.: IBBI/IPA-002/IP-N00893/2019-2020/12832
8.	Last Date For Submission of Claims	15.05.2021

Notice is hereby given that **Zoloz Software Solutions India Private Limited** has commenced voluntary liquidation on 16.04.2021.

The stakeholders of **Zoloz Software Solutions India Private Limited** are hereby called upon to submit a proof of their claims, on or before 15.05.2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


GAGAN GULATI
INSOLVENCY PROFESSIONAL
IP Reg. NO.- 18BBIIPA-002/IP-N00893/2019-20/12832
Email: ipgagangulati@gmail.com
Mob: 9717999399

Gagan Gulati
(Liquidator)
Date : 19/04/2021
Place: Delhi

FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF ZOLOZ SOFTWARE SOLUTIONS INDIA PRIVATE LIMITED	
1. Name of Company	ZOLOZ SOFTWARE SOLUTIONS INDIA PRIVATE LIMITED
2. Date of Incorporation of Company	12/06/2017
3. Authority Under Which Corporate Person Is Incorporated/Registered	ROC-Mumbai
4. Corporate Identity Number of Company	U72900MH2017PTC296034
5. Address of The Registered office And Principal office	1/12, Floor-10, Everest Pandit Madan Mohan Malviya Marg, Tardeo Mumbai City, MH-400034
6. Liquidation Commencement Date of Corporate Person	16.04.2021
7. Name, Address, Email Address, Telephone Number And The Registration Number of The Liquidator	Gagan Gulati S/o Sh. Subhash Chander Gulati R/o A-179, First Floor, Sudershan Park, New Delhi-110015, Email: ipgagangulati@gmail.com Ph. No.: 9717999399, Reg. No.: IBB/IPA-002/IP-N00893/2019-2020/12832
8. Last Date For Submission of Claims	15.05.2021
Notice is hereby given that Zoloz Software Solutions India Private Limited has commenced voluntary liquidation on 16.04.2021 . The stakeholders of Zoloz Software Solutions India Private Limited are hereby called upon to submit a proof of their claims, on or before 15.05.2021 , to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties. Date : 19/04/2021 Place : Delhi	
Gagan Gulati (Liquidator)	

दैनिक मुंबई लक्षदीप



Web : mumbailakshadeep.com

संपर्क क्र. : ०२२-२०८९१२७६ • ०२२-२८६९७६४५ • ०२२-२८६९७६४७ • ७७१८८७२५५९ • ९८९२३९२५५९
आरएनआय नं. एमएचएमएआर/२००९/०५४२६ पोस्ट क्र. एन डब्ल्यू/जी/आरएमपी/एमएनडब्ल्यू९९/२०१९-२९

मुंबई वर्ष : १९ अंक : २३६ पृष्ठे : ८ मंगळवार, दि. २० एप्रिल २०२१ ► संपादक : डी. एन. शिंदे किंमत २ रुपये

नमुना अ जाहिर अधिसूचना (इनसॉल्व्हन्सी अँड बँकरप्टसी बोर्ड ऑफ इंडिया (वॉलेन्टरी लिक्वीडेशन प्रोसेस) रेग्युलेशन्स, २०१७ चे नियम १४ अन्वये) झोलोझ सॉफ्टवेअर सोल्युशन्स इंडिया प्रायव्हेट लिमिटेडच्या भागधारकांचे लक्षा वेधण्याकरिता		
१	कॉर्पोरेट व्यक्तीचे नाव	झोलोझ सॉफ्टवेअर सोल्युशन्स इंडिया प्रायव्हेट लिमिटेड
२	कॉर्पोरेट व्यक्तीची स्थापना तारीख	१२.०६.२०१७
३	ज्या प्राधिकरणाअंतर्गत कॉर्पोरेट व्यक्तीची स्थापना	कंपनी निबंधक, मुंबई
४	कॉर्पोरेट व्यक्तीचे कॉर्पोरेट ओळख क्रमांक	यु७२९००एमएच२०१७पीटीसी२९६०३४
५	कॉर्पोरेट व्यक्तीचे नोंदणीकृत कार्यालय	१/१२, १०वा मजला, एव्हेरेस्ट, पंडित मदन मोहल मालविया मार्ग, ताडदेव, मुंबई शहर, महाराष्ट्र-४०००३४.
६	कॉर्पोरेट व्यक्तीच्या संदर्भात दिवाळखोरी प्रारंभ तारीख	१६.०४.२०२१
७	नाव, पत्ता, ई-मेल पत्ता, दुरध्वनी क्रमांक व परिसमापकाचे नोंद क्रमांक	श्री. गगन गुलाटी, श्री. सुभाष चंदर गुलाटी यांचा पुत्र र/ठि.: ए-१७९, १ला मजला, सुदर्शन पार्क, नवी दिल्ली-११००१५. ई-मेल: ipgagangulati@gmail.com दूर.: ९७१७९९९३९९, नोंदणी क्रमांक: आयबीबीआय/आयपीए-००२/आयपी-एन००८९३/२०१९-२०२०/१२८३२
८	दावा सादर करण्याची अंतिम तारीख	१५.०५.२०२१
येथे सूचना देण्यात येत आहे की, झोलोझ सॉफ्टवेअर सोल्युशन्स इंडिया प्रायव्हेट लिमिटेड यांच्या ऐच्छिक परिसमापनास १६.०४.२०२१ पासून प्रारंभ झाला आहे. झोलोझ सॉफ्टवेअर सोल्युशन्स इंडिया प्रायव्हेट लिमिटेडच्या भागधारकांना येथे कळविण्यात येत आहे की, बाव क्र.७ मध्ये नमूद पत्त्यावर परिसमापकाकडे १५.०५.२०२१ रोजी किंवा त्यापूर्वी त्यांच्या दाव्याचे पुरावे सादर करावे. आर्थिक धनकोनी त्यांचे दाव्याचे पुरावे फक्त विद्युत स्वरूपातच सादर करावेत. अन्य इतर भागधारकांनी त्यांच्या दाव्याचे पुरावे व्यक्तिशः टपालाद्वारे किंवा विद्युत स्वरूपात सादर करावेत. दाव्याचे चूकीचे किंवा फसवे पुरावे सादर केल्यास दंडात्मक कारवाई केली जाईल. दिनांक: १९.०४.२०२१ ठिकाण: दिल्ली		
		गगन गुलाटी (परिसमापक)